

**HIGH COURT OF SIKKIM  
GANGTOK**

**NOTIFICATION**

**No:** 23 **Confdl/HCS**

**Dated:** 25-2-26

In terms of resolution of the Hon'ble Full Court in the agenda No. 10 (ii) dated 10.02.2026, a Recruitment Committee comprising of Hon'ble Judge-I and Hon'ble Judge-II is hereby constituted, which shall oversee the recruitment process of officers/staff of this High Court and all District Courts, and also the recruitment of Judicial Officers of the State.

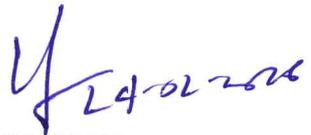
In the absence of any one of the Hon'ble Judge, the senior-most Hon'ble Judge shall preside as the sole-member Committee.

By Order,

sd/-  
REGISTRAR GENERAL

Memo No. No. 1991-2001/HCS

1. Joint Registrar-cum-Sr. Judgment Writer, to the Hon'ble Chief Justice, High Court of Sikkim.
2. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
3. Joint Registrar-cum- Sr. Judgment Writer, to the Hon'ble Chief Justice, High Court of Sikkim.
4. Registrar General, High Court of Sikkim
5. All District & Sessions Judges
6. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim
7. The Member Secretary, Sikkim State Legal Service Authority, Gangtok
8. Director, Sikkim Judicial Academy
9. All Section In-charge, High Court of Sikkim
10. Additional Secretary, Home Department for publication in the Government Gazette.
11. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim
12. Notice Board
13. Guard file and
14. File

  
REGISTRAR